Foreign aid to States

- †37. PROF. M. M. AGARWAL: Will the Minister of FINANCE be pleased to state:
- (a) the details of foreign aid received by various States in the country during the last three years, State-wise and year-wise;
- (b) the various heads under which foreign aid has been spent by the States and the benefits derived by people of these States;
- (c) whether it is a fact that some of the States do not utilise the foreign aid under the prescribed head and in targeted period; and
- (d) if so, the reasons therefor and the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S PALANIMANICKAM): (a) The foreign aid in respect of projects implemented in various States are received by the Central Government and passed on to the States as Additional Central Assistance (ACA). Details of the ACA released to various States during the last three years is given in the Statement. (See below)

(b) to (d) The major heads under which the foreign aid has been utilised by various State Governments are agriculture and rural development, energy, environment & forests, infrastructure, social, water resource management, health, science & technology, water supply & sanitation, etc. Utilisation of the sanctioned external assistance for any project is spread over its implementation period. As a result, there would be some unutilised amount at any point of time due to various reasons, which will be used as project implementation progresses. Some of the steps taken by the Government to improve aid utilisation are ensuring adequate provisioning for externally aided projects in the budgets of State and Central Government, streamlining of procurement procedures, disintermediation of the flow of external aid to Central Public Sector Undertakings, strengthening of Project Monitoring Units in some States and Central Ministries, appointment of Nodal Officers for the States and regular review of projects with respect to quality at entry, etc.

†Original notice of the question was received in Hindi

RAJYA SABHA

Statement

ACA released to the States/UTs

(Amount in Rs. crores)

			(12110)	
SI.N	States/UTs	2001-02	2002-03	2003-04
1.	Andhra Pradesh	3755.84	1905.69	3009.06
2.	Arunachal Pradesh	0.32	2.21	4.68
3.	Assam	93.25	51.33	468.25
4.	Bihar	16.83	0.64	0.00
5.	Chhattisgarh	7.17	11.22	4.72
6.	Goa	0	0	0.00
7.	Gujarat	1604.96	940.81	1377.33
8.	Haryana	151.93	120.89	39.26
9.	Himachal Pradesh	38.16	33.99	21.83
10.	J&K	38.05	37.83	30.36
11.	Jharkhand	0.00	0	1.06
12.	Karnataka	1691.74	463.6	747.03
13.	Kerala	96.99	730.1	162.61
14.	Madhya Pradesh	819.60	735.1	595.60
15.	Maharashtra	289.23	377.83	278.91
16.	Manipur	16.27	10.18	10.68
17.	Meghalaya	43.12	8.11	10.28
18.	Mizoram	3.49	20.91	26.45
19.	Nagaland	1.06	3.76	4.14
20.	Orissa	310.50	621.89	460.55
21.	Punjab	209.58	111.92	89.66
22.	Rajasthan	99.12	273.77	560.72
23.	Sikkim	1.92	4.18	13.35
24.	Tamil Nadu	340.19	269.73	225.66
25.	Tripura	3.67	0.89	2.69
26.	Uttar Pradesh	606.37	709.35	602.73
27.	Uttaranchal	17.41	200.71	115.18
28.	West Bengal	688.45	631.23	461.60
	TOTAL	10945.22	8277.87	9324.39